1	2	3	4	5
			Mamit	Kolasib
			Saiha	Saiha
			Serchhip	Serchhip
12.	Nagaland		Kiphire	Kiphire
			Longleng	Longleng
			Peren	Peren
			Phek	Phek
			Tuensang	Tuensang
			Zunheboto	Zunheboto
				Mokakchung
				Mon
				Wokha
13.	Sikkim			Sikkim North
14.	Tripura		West Tripura	West Tripura
			Khowai	Khowai
			South Tripura	South Tripura
			Gomati	Gomati
			Sepajijhala	Sepajijhala
			Unakothi	Unakothi
			Dhalai	Dhalai
				Tripura North

Identification of rich households for taking out of LPG subsidy

- 441. DR. PRABHAKAR KORE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :
- (a) whether it is a fact that Government is looking at taking rich households out of LPG subsidy to provide clean kitchen fuel to more poor families;
- (b) whether Government has fixed any income limit to identify these rich households with LPG subsidy; and
- (c) if so, what will be the approximate number of rich households having LPG subsidy in the country, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Government has launched an initiative to encourage domestic LPG consumers, who can afford to pay the market price for LPG, to voluntarily surrender their LPG subsidy. As on 26.11.2015, more than 50 lakh consumers have voluntarily given up/surrendered subsidy on LPG.

Allotment of dealership to physically challenged persons

- 442. SHRI MD. NADIMUL HAQUE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether the Oil Marketing Companies (OMCs) have a scheme for allotment of dealership to the physically challenged persons;
 - (b) if so, the details thereof; and
- (c) the State-wise details of Retail Outlets allotted to physically challenged persons in last three years by OMCs?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Yes, Sir. As per current dealer selection guidelines of Oil Marketing Companies (OMCs) which have come into effect from 21-5-2014, the reservation for various categories including physically challenged persons in all the States except Arunachal Pradesh, Meghalaya, Nagaland and Mizoram, is as under:

Category	SC/ST	OBC	Open	Total	
Combined category 1 (CC1)					
Comprising of:					
(i) Defence Personnel and	2%	2%	4%	8%	
(ii) Para military personnel/Central/State Government and Central/State psu employees					
Combined Category 2 (CC2)					
Comprising of :					
(i) Physically Handicapped persons (PH)	1%	1%	2%	4%	
(ii) Outstanding Sports Persons (OSP) and					
(iii) Freedom Fighters (FF)					
SC/ST	19.50%			19.50%	
OBC		24%		24%	
Open			44.50%	44.50%	
Total	22.50%	27%	50.50%	100%	